

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: PSL LIMITED Date of Commencement of Liquidation: 11-09-2020; List of Stakeholders as on Date: 23-11-2020; Name of IP: Mr. Nitin Jain; Last 5 digitof registration number: 12462

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	17771298	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	2699436	0	0	0	NA
3	Secured financial creditors	22	108771851324	22	104019438296	0	4663582	0	Annexure 3
4	Unsecured financial creditors	4	54759546978	4	5475954697	0	0	0	Annexure 4
5	Operational creditors (Workmen)	212	902968216	211	36614190	0	866354026	0	Annexure 5
6	Operational creditors (Employees)	457	452413426	254	182758953	0	269654473	0	Annexure 6
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	38	6343774567	37	5877639718	0	466134849	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	262593605	1	39293605	0	223300000	0	Annexure 9
Total		734	171493148116	529	115634398895	0	1830106930	0	